

Rs. 8.68 crores for the Key Village Scheme.

**DISTRIBUTION OF INCUBATORS FOR
ARTIFICIAL HATCHING OF EGGS**

*158. SHRI V. C. KESAVA RAO: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether it is a fact that a large number of incubators for artificial hatching of eggs have been distributed by Government to the various States; and

(b) if so, which are the States which have been given these incubators?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) Yes.

(b) All the States and Union Territories with the exception of Jammu and Kashmir and Andaman and Nicobar Islands.

**MONEY GIVEN TO STATES FOR PRODUCTION
OF COCONUT AND ARECANUT**

*159. SHRIMATI SAVITRY DEVI NIGAM: Will the Minister of FOOD AND AGRICULTURE be pleased to state the amount of money so far given to the various States to increase the production of coconut and arecanut by adopting Japanese method of cultivation?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): No grants have been sanctioned for increasing the production of coconut and arecanut by adopting Japanese method of cultivation as such.

PASSENGER TRAIN ACCIDENTS

*160. SHRI AMOLAKH CHAND: Will the Minister of RAILWAYS be pleased to state:

(a) the number of passenger trains which collided with other passenger trains so far in the year 1958;

(b) the number of persons who (i) were killed and (ii) were injured and

the loss sustained by Government due to damage to railway property in these accidents; and

(c) the action taken by Government against the persons responsible for the accidents?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) to (c). A statement is laid on the Table of the Sabha.

STATEMENT

(a) †Two, viz.—

(i) collision between 2 DU Dn. Passenger and 45 Up Pathankot Express at Mohri station near Ambala on the Northern Railway on 1st January 1958; and

(ii) collision between No. 10 Dn. Hyderabad-Howrah Janata Express and 48 Up Puri-Hyderabad Passenger at Narasimhapura station on the South Eastern Railway on 23rd January 1958.

(b) and (c).

Accident on Northern Railway at Mohri station on 1st January 1958

No. of persons killed. . . 36

No. of persons injured :

Grievous . . . 37

Minor . . . 57

Loss to railway property Rs. 3,49,300

Action taken against the persons responsible. The matter is being enquired into by commission of Enquiry. The report is awaited.

Accident on South Eastern Railway at Narasimhapura on 23rd January 1958.

No. of persons killed . . . 3

No. of persons injured :

Grievous . . . 4

Minor . . . 16

Loss to railway property Rs. 12,000

Action taken against the persons responsible. The Government Inspector's final report is awaited.

†The information is for the period from 1st January, 1958 to 8th February, 1958.